**O.I.H.**

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**
**UNSTARRED QUESTION NO. 1706**
TO BE ANSWERED ON 09.05.2016

**ALLOCATION FOR UTTARAKHAND UNDER MGNREGA**

**1706. SHRI RAMDAS ATHAWALE:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

(a) the details of funds allocated to Uttarakhand during the last three years under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);
(b) the details of funds allocated for Bhatkoti Gram Sabha and the details of works undertaken therefrom; and
(c) the reasons for halting of road construction at road cutting stage only in the said gram sabha under MGNREGA/ Mera Gaon Meri Sadak Yojana and by when the said work would be completed?

**ANSWER**
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**
**(SHRI SUDARSHAN BHAGAT)**

(a): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme. Funds for programme implementation are released to the States after verifying the performance, utilisation of funds released, and as per the agreed Labour Budget. Since this is a demand driven programme, no State/UTs- wise allocation of fund is made. Details of amount released to State Government of Uttrakhand under the MGNREGS during the last three years is given as under:

(Rs. In lakh)

| Central Release to Uttrakhand | | |
|---|---|---|
| 2013-14 | 2014-15 | 2015-16 |
| 33000.5 | 28636.22 | 45076.654 |

(b)&(c): The information is being collected and will be laid on the Table of the House.

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